

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 775
TO BE ANSWERED ON 28.04.2016

START UP VILLAGE OPERATION

775. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the present status of the Start Up village operation;
- (b) the details of the States that have launched the said operation and the extent of help rendered by the Government in this regard;
- (c) whether the Government intends to combine Start up India programme with Start up village operation and if so, the details thereof; and
- (d) the details of benefits that are likely to accrue to various States including Goa as a result of the said programme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) : Though the Ministry of Rural Development does not implement any scheme titled “Start Up Village Operation”, the Start-up Village Entrepreneurship Programme (SVEP) is implemented as a sub-scheme under National Rural Livelihood Mission (NRLM) of this Ministry, to promote start-up enterprises in rural areas. Sanction for the roll out of the SVEP has been accorded to 16 states who have expressed their willingness, covering 46 blocks. Initially a baseline and market potential study of the blocks is carried out through the approved Programme Implementing Agency in respect of the State concerned for providing support on the start-ups, handholding and accessing finance to the entrepreneurs. Thereafter a Detailed Project Report thereon detailing the number of enterprises that can be viably supported in the block is submitted by the State to the Ministry for approval. The target of the scheme is to train and support 1.82 lakh entrepreneurs over a period of four years.

(b) : The details of the States that have launched the said programme and the extent of help rendered by the Government so far is given in **Annexure-I**.

(c) & (d) : By definition, a Start -up means an entity, incorporated or registered in India not prior to five years, with annual turnover not exceeding Rs. 25 crore in any preceding financial year, working towards innovation, development, deployment or commercialization of new products, processes or services driven by technology or intellectual property, provided that such entity is not formed by splitting up, or reconstruction, of a business already in existence. Thus a Start-up has to be a Private Limited Company (under The Companies Act, 2013) or a Registered Partnership Firm (under The Indian Partnership Act, 1932) or Limited Liability Partnership (under The Limited Liability Partnership Act, 2008), whereas SVEP focuses on much smaller enterprises based on the market potential in their vicinity and which would not need a capital of more than Rs.10 lakh. The SVEP targets at setting up enterprises in villages in saturation mode. The SVEP also creates local community cadre (CRP-EP) at village level which provides hand-holding support to the entrepreneurs. So far Goa has not opted for the roll out of SVEP in the State.

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Annexure-I referred to in part (b) of the answer to Lok Sabha Unstarred Question No 775 for reply on the 28.04.2016

S.N.	STATE	DISTRICT	S.N.	BLOCK	AMOUNT RELEASED (Lakh)
01	Andhra Pradesh	Chittoor	01	Kuppam	120.00
			02	Srikalahasti	
		Vizianagram	03	Srungavarapukota	
			04	Cheepurupalli	
02	Bihar	Gaya	05	Barchatti	180.00
			06	Bodh Gaya	
		Muzaffarnagar	07	Musahari	
			08	Maraul	
		Patna	09	Dhanarua	
		Vaishali	10	Jandaha	
03	Gujarat	Amreli	11	Khamba	90.00
		Dahod	12	Garbada	
		Panchmahal	13	Ghoghamba	
04	Haryana	Bhiwani	14	Bawani Khera	60.00
		Mewat	15	Tauru	
05	Jammu & Kashmir	Ganderbal	16	Lar	60.00
		Kathua	17	Basholi	
06	Jharkhand	Pakur	18	Littipara	180.00
			19	Pakunia	
		Ranchi	20	Angara	
		Simdega	21	Kolibera	
		West Singhbhum	22	Khutpani	
			23	Manoharpur	
07	Madhya Pradesh	Barwani	24	Rajpur	90.00
		Dindori	25	Samnagar	
		Sheopur	26	Karahal	
08	Maharashtra	Solapur	27	Barshi	60.00
			28	Mohol	
09	Nagaland	Dimapur	29	Chumukedima	60.00
		Kohima	30	Jakhama	
10	Odisha	Mayurbhanj	31	Morada	60.00
		Rayagada	32	Gunpur	
11	Rajasthan	Ajmer	33	Kekri	60.00
		Chittorgarh	34	Begun	
12	Telangana	Mahbubnagar	35	Bijinepally	60.00
		Warangal	36	Eturnagara	
13	Uttar Pradesh	Aligarh	37	Tappal	60.00
		Mirzapur	38	Chanve	
14	West Bengal	Cooch Behar	39	Dinhata-1	60.00
		S 24 Parganas	40	Patharpratima	
15	Kerala	Patanamthitta	41	Parakkode	60.00
		Ernakulam	42	Vaduvukode	
16	Chhattisgarh	Kanker	43	Narharpur	73.49
		Bastar	44	Bastar	
		Dhamtari	45	Kurud	
		Ambikapur	46	Lakhanpur	
TOTAL					1,333.49

